

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:572
ANSWERED ON:07.08.2013
FAST TRACK COURTS
Gowda Shri D.B. Chandre;Ram Shri Purnmasi

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of Fast Track Courts functioning in the country;
- (b) the number of cases disposed off and the number of cases pending in these courts, State/UT-wise;
- (c) the total funds allocated/spent for setting up of these courts during each of the last three years and the current year;
- (d) whether the Government proposes to increase the number of the said courts; and
- (e) if so, the details thereof along with the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

(a)&(c) Fast Track Courts (FTCs) were established with support of the 11th Finance Commission in 2000 as a one time measure to reduce the pendency of sessions cases. Central funding was continued till 31st March, 2011. As on that date, 1192 FTCs were reported functional. A Statement giving number of FTCs functioning, cases disposed off by them and number of cases pending State-wise as on 31st March 2011, is at Annex-I. State-wise central grants released for FTCs during the period 2008-2011 is at Annex-II. While central support for the FTCs has been discontinued, several State Governments have been providing support to continue the FTCs from their own resources.

(d)&(e) After the unfortunate incident of gang rape in Delhi in December 2012, the States have been requested to set up FTCs for trial of rape cases, inter-alia by utilizing 10% additional positions of Judges being created in the Subordinate Judiciary based on the judgment of the Supreme Court in Brij Mohan Lal case on 19th April 2012. The Joint Conference of Chief Ministers of States and Chief Justices of the High Courts held on 7th April 2013 also decided that the State Governments shall take necessary steps to establish suitable number of FTCs for offences against women, children, differently abled persons, senior citizens and marginalized sections of the society and provide adequate funds for the purpose.

Annex-I

Statement referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 572 for 7/8/2013

Sl.No.	Name of the state	No. of FTCS functioning as on 31/3/2011	No. of cases disposed off as on 31/3/2011	No. of cases pending as on 31/3/2011
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1 2 3 4 5

1 Andhra Pradesh 108 199953 36975

2 Arunachal Pradesh 3 1660 2502

3	Assam	20	55811	16380
4	Bihar	179	159105	80173
5	Chhattisgarh	25	76575	18095
6	Goa	5	434296	103340
7	Gujarat	61	4017	1079
8	Haryana	6	33590	4769
9	Himachal Pradesh	9	33427	6699
10	Jharkhand	39	87789	22238
11	Karnataka #	87	184067	34335
12	Kerala	38	95367	13793
13	Madhya Pradesh	84	317363	43239
14	Maharashtra	51	381619	41899
15	Manipur	2	2861	198
16	Meghalaya	3	843	188

17	Mizoram	3	1635	233
18	Nagaland	2	716	129
19	Odisha	35	60441	5758
20	Punjab	15	46347	12223
21	Rajasthan	83	123024	26423
22	Tamil Nadu	\$ 49	371336	40621
23	Tripura	3	5591	221
24	Uttar Pradesh	153	411658	53117
25	Uttarakhand	20	98797	
26	West Bengal	109	113903	32180
	Total	1192	3292785	605813

as on February,2011 as on December, 2010 # as on August, 2010 \$ as on December, 2008

Annex-II

Statement referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 572 for 7/8/2013

Central grant released to States for Fast Track Courts during the year 2008-09, 2009-10 and 2010-11

(Rs. In lakh)

Sl.No Name of the state 2008-09 2009-10 2010-11

1 2 3 4 5

1 Andhra Pradesh 142.40 0 1096.00

2 Arunachal Pradesh 14.40 14.40 14.40

3 Assam 91.20 96.00 96.00

4 Bihar 720.00 720.00 720.00

5 Chhattisgarh 148.80 148.80 129.60

6 Goa 19.20 14.40 24.00

7 Gujarat 580.80 0 777.60

8 Haryana 38.40 76.80 67.20

9 Himachal Pradesh 38.40 43.20 43.20

10 Jharkhand 249.60 196.80 192.00

11 Karnataka 182.40 446.40 441.60

12 Kerala 148.80 148.80 148.80

13 Madhya Pradesh 312.00 316.80 316.80

14	Maharashtra	417.60	412.80	537.60
15	Manipur	9.60	9.60	9.60
16	Meghalaya	28.80	0	28.80
17	Mizoram	14.40	14.40	14.40
18	Nagaland	9.60	9.60	9.60
19	Orissa	158.40	168.00	168.00
20	Punjab	0	163.20	81.60
21	Rajasthan	398.40	398.40	398.40
22	Tamil Nadu	0	470.40	235.20
23	Tripura	0	11.56	0
24	Uttar Pradesh	1161.60	1161.60	1094.40
25	Uttarakhand	0	0	99.62
26	West Bengal	571.20	571.20	571.20
	Total	5456.00	5613.16	7315.62